Central Administrative Tribunal Principal Bench, New Delhi

RA No. 140/2018 OA No.2906/2012

New Delhi this the 8th day of February, 2019

Hon'bl Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

- CSSS Gazetted Officers' Association (represented through its President)
 V. Subramanian, PS (SL: 2012)
 Office: Ministry of Road & Highways, Room No.105, Transport Bhawan, New Delhi-110001
- Shri Satyendra Kishore, PPS (SL:2002)
 Office: M/o Finance, D/o Expenditure,
 Room No.167-E, North Block, New Delhi-110011
- 3. Mukhtiyar Singh, PS (SL:2010) Office: M/o Corporate Affairs, Room No. 506-A Wing, Shastri Bhawan, New Delhi-110001

... Applicants

(By Advocate: Mr. Nilansh Gaur)

Versus

- Union of India through its Secretary,
 Ministry of Personnel, Public Grievances & Pensions,
 Department of Personnel & Training,
 North Block, New Delhi
- 2. Union of India through its Secretary, Ministry of Finance, Department of Expenditure, North Block, New Delhi-110001.
- 3. Union Public Service Commission through its Secretary, Dholpur House, Shahjahan Road, New Delhi-110069.
- 4. Central Secretariat Section Officers' Association In representative capacity

(through its General Secretary) Ms. Kusum Bhardwaj, Under Secretary), Office: Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-69

- 5. Shri Debanand Sahoo, Deputy Secretary [CSL 5397)- SL-2009 of Gr.I (US) in representative capacity, Office: M/o Health & Family Welfare, Nirman Bhawan, New Delhi-110001.
- 6. Shri Kailash Chand Meena, Under Secretary [CSL 6763) SL-2009 of Gr.I (US) in representative capacity, Office: Ministry of Defence, South Block, New Delhi-110001.
- 7. Shri D. Choudhury, Under Secretary SL-2010 of Gr.I (US) in representative capacity, Office: Ministry of New & Renewable Energy, Block 14, CGO Complex, Lodhi Road, New Delhi-110003
- 8. Shri Raju Lal Meena, Under Secretary CSL 6849, SL.No.2010 of Gr.I (US) in representative capacity, Office: M/o Home Affairs, NDCC-II Building, Sansad Marg, New Delhi-110001.
- 9. Ms. R. Mythili, Under Secretary (PR&C Twitter Cell) SL-2011 of Gr.I (US) in representative capacity, Office: Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi-110011
- 10. Shri Anjan Sarkar, Under Secretary (CSL 7938) SL-2011 of Gr. I (US) – in representative capacity, Office: Ministry of Home Affairs, North Block, New Delhi-110001 ... Respondents

(By Advocate: Mr.A. K. Behera)

ORDER

Ms. Nita Chowdhury, Member (A):

This RA has been filed by the applicants against the decision in OA No. 2906/2012.

- 2. At the outset, counsel for the applicants gives a copy of the review order dated 14.08.2018 passed in Review Application No. 611/2012 filed in a similar OA No.611/2012, which has been dismissed on 14.08.2018.
- In view of the above, the present RA is also dismissed in terms of the aforesaid order dated 14.08.2018 passed in similar RA No. 611/2012. No costs.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

/as/